## SS-M015/1/2022-Standard-FSSAI भारतीय खाद्य सुरक्षा और मानक प्राधिकरण (खाद्य सुरक्षा और मानक अधिनियम, 2006 के तहत स्थापित एक वैधानिक प्राधिकरण) (विज्ञान एवं मानक प्रभाग) एफडीए भवन, कोटला रोड, नई दिल्ली- 110002

Dated, the **3<sup>rd</sup>** January, 2023

## Subject: Direction under Section 16(5) of Food Safety and Standards Act, 2006 regarding operationalization of Draft Food Safety and Standards (Food Product Standards and Food Additives) Amendment Regulations regarding the standards of Packaged Drinking Water (other than Mineral Water).

Reference to the direction issued vide File No. SS-M015/1/2022-Standard FSSAI dated 30.05.2022, operationalizing Draft Food Safety and Standards (Food Product Standards and Food Additives) Amendment Regulations w.r.t. the values of Total Dissolved Solids, Calcium and Magnesium, and subsequent direction dated 21.06.2022 regarding partial modification in the above directions.

2. Representations have been received from the stakeholders seeking transition time for implementation of the directions, after due consideration of the requests, the Authority has decided to extend the date of implementation for the above directions by 01.07.2023 or until final notification of ibid draft regulations whichever is earlier.

3. This issues with approval of the Competent Authority in exercise of the power vested under the Section 16(5) of the Food Safety and Standards Act, 2006.

02/01/23

(डॉ. हरिंदर सिंह ओबेरॉय) सलाहकार(विज्ञान और मानक)

То

1. ED(CS)-with a request to communicate to Food Safety Commissioners of all States/UTs

2. Advisor (QA)

- 3. Head (RCD)/Head (Regulations)/ Head (Legal)
- 4. Director (TICD)-with a request to communicate to all Authorized Officers
- 5. All Regional Directors, FSSAI
- 6. CITO, FSSAI-with a request to upload this clarification on FSSAI website

Copy to:

- 1. PPS to Chairperson, FSSAI,
- 2. PS to CEO, FSSAI,